

(b) if so, the details thereof and the results of such explorations?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). Yes, Sir. ONGC has acquired 9744 LKM of seismic data in the last five years. ONGC has also drilled 6 exploratory wells in this basin of which 5 are offshore Kerala without any success. Under contracts in the Third Round of bidding foreign companies acquired 12257 LKM of seismic data in three offshore blocks in the basin and drilled 3 wells which proved the dry.

#### **Gas Based Power Plant at Bhandar In Madhya Pradesh**

499. SHRI SHIVRAJ SINGH CHAUHAN : Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have accorded permission to provide gas from Hajira-Vijaypur-Jagdishpur gas pipeline for gas based power plant at Bhandar in Madhya Pradesh.

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND) : (a) to (c). No, Sir. Keeping in view the allocations made within the availability of gas along the HBJ piling, additional allocations of gas could not be made.

[*Translation*]

#### **Contract of Gas reserves to Multi-national Companies**

500. SHRI MRUTYUNJAYA NAYAK: Will the Minister of PETROLEUM AND

NATURAL GAS be pleased to state:

(a) whether the Government have decided to give the contract of gas reserves to multi-national companies;

(b) if so, the reasons thereof; and

(c) the detail of the foreign companies to whom contract of gas reserves have been awarded?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND) (a) to (c) In order to supplement the oil and gas production activities of ONGC/OIL, the Government of India have invited offers for development of medium-sized and small-sized oil and gas fields from Indian and foreign companies. The last date for receipt of bids is 31.3.1993.

[*English*]

#### **Crime in I.S.B.T. Area**

501. SHRI CHANDRESH PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of robbery, theft and looting of passengers has increased in I.S.B.T. area of Delhi;

(b) the number of such crimes in I.S.B.T. area reported during 1991 so far and the details thereof;

(c) the number of cases investigated and the out-come thereof; and

(d) the action taken to check such crimes?

THE MINISTER OF STATE IN THE MINISTRY PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.